

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

117.I.A. 3981/2023
I.A. 1145/2022
I.A 5552/2023
IN
C.P.(IB)-104(MB)/2020

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.04.2024**

NAME OF THE PARTIES: Deccan Enterprises & Initiatives Pvt. Ltd.
V/s.
HBS Seaview Pvt. Ltd

SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Adv. Devul Dighe for Applicant, Adv. Ashish Pyasi a/w Ashwini Gawde for the
R-2 in I.A. 1145/2022 are present.

I.A. 3981/2023 & I.A. 1145/2022

1. None appeared for the Applicant in both applications. Ld. counsel for
the Respondent no.2 submits that pleadings are completed in the
application and the matter may be kept for hearing. List on **06.06.2024**
for hearing.

I.A 5552/2023

2. Ld. counsel for the Applicant is directed supply the copy of the
application to the flat buyers and inform about the next date of hearing.
List on **13.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)